

1	2	3
31.	Tamil Nadu	539
32.	Telangana	117
33.	Tripura	24
34.	Uttar Pradesh	840
35.	Uttarakhand	176
36.	West Bengal	106
TOTAL		5440

Export of food items under purview of food regulator

3423. SHRI DHARMAPURI SRINIVAS:

SHRI T. G. VENKATESH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has received any proposal from the country's food regulator to bring export of food items under its regulator purview;

(b) if so, the details thereof; and

(c) the stand of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Yes. A proposal to include 'Export' within the ambit of Food Safety and Standards Act, 2006, along with other proposals for amendments to the said Act, has been received from Food Safety and Standards Authority of India (FSSAI) and is under consideration.

Implementation of Rashtriya Kishor Swasthya Karyakram

3424. SHRI HUSAIN DALWAI:

PROF. M. V. RAJEEV GOWDA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the good practices that have worked under the Rashtriya Kishor Swasthya Karyakram (RKSK) in various implementing States and the plans to scale up the programme based on the good practices, across the country;

(b) the details of annual footfall numbers of established Adolescent Friendly Health Clinics (AFHCs), State-wise, district-wise, if not, the reasons therefor;

(c) the details of how much of the allocated budget has been utilised for Adolescent Health under NHM from 2014-2019, State-wise; and

(d) the details of community, facility and school-based future plans under RKSK for promotive and preventive care, specially aimed at Adolescent Health?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Rashtriya Kishor Swasthya Karyakram (RKSK) has realigned the clinic-based curative approach to comprehensive healthcare to focus more on a holistic model, which emphasizes on community and school based health promotion and preventive care besides strengthening Adolescent Friendly Health Clinics. This model is currently adopted by all the States across the country.

(b) Details are given in the Statement-I (*See* below).

(c) Details are given in the Statement-II (*See* below).

(d) There are three approaches for implementing Rashtriya Kishor Swasthya Karyakram in the country for improving adolescent health.

The details are as below:

(i) **Community based:** The Peer Education model is implemented in 226 districts and there are 2 lakh Peer Educators providing weekly community sessions. States are encouraged to expand this to all the districts with special emphasis on continuous mentoring of Peer Educators.

(ii) **Facility based:** The facility based services are provided in a non judgmental and confidential manner in Adolescent Friendly Health Clinics. There are at present 7470 AFHCs which have provided services to about 70 lakh adolescents during 2018-19. Guidance has been given to the states to increase the utilization of these clinics by improving referral from community and schools.

(iii) **School based:** The school based component is being strengthened with emphasis on preventive and promotive activities. A dedicated 20 hour

curriculum has been developed in partnership with Ministry of Human Resource and Development (National Council of Educational Research And Training), for it's roll out in the country in a phased manner. School teachers are identified as a resource for transacting weekly activity-based prevention and promotion messages in the schools.

Statement-I

State/UT-wise data of Adolescent Friendly Health Clinics (2018-19)

Sl.No.	State	No. of AFHCs established as on 31.03.2019	Annual Footfall
1	2	3	4
1.	Andaman and Nicobar Islands	13	2691
2.	Andhra Pradesh	384	284933
3.	Arunachal Pradesh	28	8613
4.	Assam	64	80614
5.	Bihar	207	92981
6.	Chandigarh	4	1230
7.	Chhattisgarh	225	74962
8.	Dadra and Nagar Haveli	12	15975
9.	Daman and Diu	8	4888
10.	Delhi	30	10600
11.	Goa	32	56099
12.	Gujarat	349	290662
13.	Haryana	275	228988
14.	Himachal Pradesh	64	35761
15.	Jammu and Kashmir	43	46763
16.	Jharkhand	206	182738

1	2	3	4
17.	Karnataka	2563	1019435
18.	Kerala	58	20342
19.	Lakshadweep	0	0
20.	Madhya Pradesh	88	146529
21.	Maharashtra	451	827822
22.	Manipur	77	32027
23.	Meghalaya	122	39529
24.	Mizoram	49	16420
25.	Nagaland	35	11802
26.	Odisha	230	69576
27.	Puducherry	53	66866
28.	Punjab	154	122861
29.	Rajasthan	314	149240
30.	Sikkim	29	22196
31.	Tamil Nadu	193	101460
32.	Telangana	146	152984
33.	Tripura	51	7106
34.	Uttar Pradesh	347	1358635
35.	Uttarakhand	64	115760
36.	West Bengal	502	1372224
TOTAL		7470	7071312

Statement
State/U.T.-wise details of allocated budget and utilization for adolescent Health under NHM (SSIP-State Programme Implementation Plans; Exp-Expenditure)

Sl.No.	State	2015-16		2016-17		2017-18		2018-19	
		SSIP	Exp.	SSIP	Exp.	SSIP	Exp.	SSIP	Exp.
1	2	3	4	5	6	7	8	9	10
A. High Focus States									
1.	Bihar	1564.29	277.04	1149.9	302.77	1257.88	251.20	1065.08	315.21
2.	Chhattisgarh	154.89	330.40	817.41	102.73	479.27	354.99	616.12	361.07
3.	Himachal Pradesh	195.51	180.11	280.29	146.90	236.32	121.35	344.87	79.57
4.	Jammu and Kashmir	301.96	221.14	270.64	90.36	243.43	102.98	351.65	122.93
5.	Jharkhand	242.89	118.84	405.99	91.69	763.34	248.45	2196.89	250.28
6.	Madhya Pradesh	1400.98	457.19	1360.33	892.29	1394.37	1045.08	2039.36	1446.49
7.	Odisha	1617.74	753.27	1126.53	488.55	514.93	179.30	656.07	1040.48
8.	Rajasthan	1231.09	613.08	830.27	491.53	956.54	326.97	756.76	609.43
9.	Uttar Pradesh	259.57	605.16	1314.56	1770.02	578.21	1018.72	1110.62	1309.67
10.	Uttarakhand	569.80	399.49	189.24	363.99	268.60	277.43	312.86	209.23
SUB TOTAL		7538.7	3955.7	7745.1	4740.8	6692.9	3926.5	9450.3	5744.4

1	2	3	4	5	6	7	8	9	10
B. NE States									
11.	Arunachal Pradesh	83.48	53.02	41.56	43.18	217.69	48.13	309.68	23.08
12.	Assam	1289.71	621.83	1632.81	600.83	625.76	441.75	832.03	285.24
13.	Manipur	107.34	82.29	286.13	33.02	225.93	41.62	970.51	71.83
14.	Meghalaya	207.80	68.92	335.34	96.12	398.06	112.98	229.79	261.14
15.	Mizoram	79.09	86.30	180.50	84.24	189.53	13.95	59.49	3.00
16.	Nagaland	35.69	16.48	119.96	18.82	232.28	18.79	76.67	27.70
17.	Sikkim	74.57	28.95	52.54	39.61	80.27	4.50	60.27	13.73
18.	Tripura	90.34	46.42	110.32	46.20	74.61	39.34	302.74	34.08
	SUB TOTAL	1968.0	1004.2	2759.2	962.0	2044.1	721.1	2841.2	719.8
C. Non High Focus States									
19.	Andhra Pradesh	721.71	319.37	630.07	554.11	146.76	347.24	141.50	70.58
20.	Goa	50.50	5.23	56.46	9.32	20.89	4.52	48.58	19.54
21.	Gujarat	596.00	379.03	836.05	361.77	629.66	674.73	864.09	211.75
22.	Haryana	451.65	410.88	210.13	112.84	252.01	141.78	204.75	124.68
23.	Karnataka	292.96	81.66	475.49	101.90	617.56	211.02	248.08	188.30

24.	Kerala	255.94	162.91	402.24	195.09	206.66	257.01	446.11	360.07
25.	Maharashtra	1261.69	309.17	5160.38	880.75	3956.63	836.21	2792.15	468.44
26.	Punjab	345.01	358.33	242.51	84.78	282.00	92.87	437.13	156.97
27.	Tamil Nadu	288.38	722.80	752.40	678.17	468.87	444.07	843.67	460.89
28.	Telangana	366.14	138.32	210.21	71.93	485.09	205.98	1872.30	148.98
29.	West Bengal	776.09	424.87	2077.42	1082.68	534.73	738.00	304.27	455.56
	Sub Total	5406.1	3312.6	11053.4	41331.3	7600.9	3953.4	8202.6	2665.8
30.	Andaman and Nicobar Islands	51.52	0.42	17.66	7.47	35.42	1.09	9.79	2.81
31.	Chandigarh	1.14	0.00	8.09	0.43	2.95	0.23	1.97	0.36
32.	Dadra and Nagar Haveli	21.15	7.61	36.76	6.10	42.80	3.08	20.21	3.21
33.	Daman and Diu	21.71	1.54	18.17	0.31	42.93	10.45	19.95	4.04
34.	Delhi	51.66	4.58	40.10	6.02	101.08	1.80	23.17	0.52
35.	Lakshadweep	2.94	0.00	1.94	0.00	3.94	0.00	2.75	0.38
36.	Puducherry	29.32	5.64	36.32	12.02	18.46	4.22	19.82	0.69
	Sub Total	179.4	19.8	159.0	32.4	247.6	20.9	97.7	12.0
GRAND TOTAL		15092.2	8292.3	21716.7	9865.5	16585.5	8621.8	20591.7	9141.9